NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP No. 52/BB/ 2018	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr. M/s Dharampreeth Developers & Promotors Pvt Ltd Vs ROC
	-	For compliance	252(3)	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

NO. & PHONE NUMBER

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ORDER

Matter is listed today for admission. Registry has raised objections. Counsel is directed to comply with the same. This is the second time listed for compliance. Time extended finally till 08.03.2018.

Member (T)

Member (J)